

CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

Date: 03.10.2016

CP No. 291/00014/2016 (OA No.291/00625/2015)

Mr. Vinod Goyal, Counsel for the petitioner.
Mr. Anupam Agarwal, Counsel for respondents.

Both the parties are in agreement that the instant C.P. has become infructuous as the respondents, in compliance to the order of this Tribunal dated 9.10.2015 have passed an order dated 22.7.2016 rejecting the claim of applicant.

2. Dismissed as infructuous.
3. Notices issued to the respondents are discharged.


(Meenakshi Hooja)
Member (A)


(S.K. Kaushik)
Member (J)

Adm/